

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-01(PB)/2018**

**IN THE MATTER OF:**

Bank of India

.... Applicant/Petitioner

Vs.

Amrapali Princely Estate Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 10.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS**

For the Petitioner/Applicant :

Mr. Sumit Bindal, Adv.

For the Intervener :

Mr. Vishnu Sharma, Ms. Sonali Negi,

Ms. Anupama Sharma & Mohit Rai, Adv.

**ORDER**

For order, see (IB)-90(ND)/2017.